

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 13-7-87

Application No. 475 /87(F)

W.P. No. 1

Applicant

Shri S. Sriram

v/s The Principal Director of Audit/Admn
Southern Railway, Madras & 2 Ores

To

1. Shri S. Sriram
No. 215, V Main
R.P.C. Layout
Vijayanagar
Bangalore - 560 040

4. The Assistant Audit Officer/
Inspection
Southern Railway
Bangalore - 560 046

2. The Principal Director of Audit/Admn
Southern Railway
Madras - 3

5. Shri M. Vasudeva Rao
Addl Central Govt. Stng Counsel
High Court Buildings
Bangalore - 560 001

3. The Audit Officer/Construction
Southern Railway
Bangalore Cantonment
Bangalore - 560 046

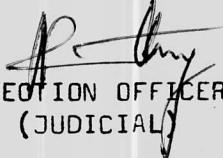
Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN

APPLICATION NO. 475/87(F)

Please find enclosed herewith the copy of the Order/~~Index~~ passed by this Tribunal in the above said Application on

8-7-87.

Encl : as above.


SECTION OFFICER
(JUDICIAL)

8/2

Balu*

17/7/87

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 8TH DAY OF JULY, 1987

APPLICATION NO. 475/1987

Shri S. Sriram,
No.215, V Main
R.P.C. Layout,
Vijayanagar,
Bangalore-40. Applicant

8

1. Principal Director of Audit/
Admn. Southern Railway,
Madras - 3.
2. Audit Officer/ Construction
Southern Railway,
Bangalore Cantonment.
3. Assistant Audit Officer/
Inspection,
Southern Railway,
Bangalore. Respondents.

(Shri M. Vasudeva Rao, CGSC)

This application having come up for hearing to-day,
Vice-Chairman made the following:

O R D E R

Case called on more than one occasion both in the pre-lunch post-lunch session and again at 3.30 p.m. On all the occasions, the applicant is absent.

2. On the last date of hearing namely on 17.6.1987 when the applicant was in person we had directed Sri A.N. Venugopal one of the Standing Counsels for the Railways to take notice for the respondents. But



since this matter pertains to Audit and Accounts of the Ministry of Finance and not to Railways, Sri M. Vasudeva Rao, learned Additional Central Government Standing Counsel has entered appearance for the respondents and has filed their reply also. We have perused the papers and heard Sri Rao.

3. In this application made under Section 19 of the Act, the applicant has sought for a direction to the respondents to take him to duty and immediately transfer him to the office of the Director of Audit Eastern Railways Calcutta.

4. In justification of his claim, the applicant has asserted various circumstances in resisting this application, and the respondents have filed their reply. But, on the very fair submission made by Sri Rao, it is not very necessary for us to notice the defences pleaded by the respondents also.

5. Sri Rao submits that if the applicant produces a proper medical certificate covering his earlier absence from duty and reports for duty the respondents are ready and willing to take him to duty. He also submits that the claim of the applicant for transfer to Calcutta was pending before the Comptroller and Auditor General of India who had appointed him on compassionate grounds and his orders are awaited.



6. As the respondents themselves are ready and willing to take the applicant to duty and examine and decide his case for transfer to Calcutta, it is unnecessary for us to examine the claims of the applicant and issue any directions or orders as sought by the applicant. Hence we dispose of this application as having become really unnecessary. But in the circumstances of the case, we direct the parties to bear their own costs.



sd - - -

sd - - -

Vice-Chairman *SA/87*

Member (A)

"True Copy"

np/Mrv.

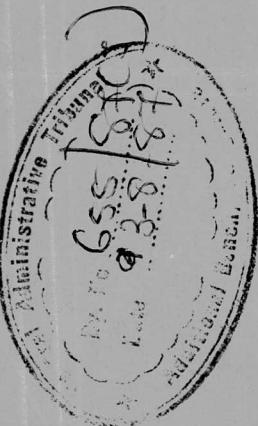
P. B. B. 13/7/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

S. SRIRAM

Auditor
Southern Railway
Bangalore cantt

HONBLE JUSTICE

Sir,



1995/1
C.R. Sect. No. = 14/787

Flat 7

Goutham Apartments

4 Shastri Nagar West Avenue
Adyar
Madras 20

17. 7.87

A. 164/187(1)

PATTASWAMY

13.7.87

Per 31/78

SD (J) R/S
file C

S. SRIRAM Auditor Southern

Railway

vs

(Plaintiff)

The Director of Audit Southern
Railway Construction Bangalore
cantonment 560046 and
ex parte Other (Respondents)
Judgement delivered on 08/02/1987

I come to understand that various
conflicting queries including calling my
very appointment on compassionate grounds
into question; whether my mother deserved
compassion = etc

respondents with
are being caused by the
regard to implementation

of the respected Tribunal's award which I am yet to receive.

It would be thankful if you are unimpartial. Judicial officer is appointed to carry out and implement the award in its letter and spirit lifting or proceeding as it were not trial of administrative secuity and expediency as the respondent has reasonable grounds to believe that the implementation of the award would be vitiated

अन्तर्राष्ट्रीय पत्र कार्ड
INLAND LETTER CARD

URGENT.

PERSONAL



HON'BLE JUSTICE PATTASWAMY

CENTRAL ADMINISTRATIVE
TRIBUNAL, IINDIRANAGAR

BANGALORE 560038

पिन PIN						
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तीसरा मोड THIRD FOLD

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प्रेषक का नाम और पता :— SENDER'S NAME AND ADDRESS :—



Breast fed is best fed

तीसरा मोड SECOND FOLD

S. SRIRAM

Horrid bld

4/F SPASTA, 1A/2
Madras-20.

Shri M. Vasudeva Rao

16-8-87

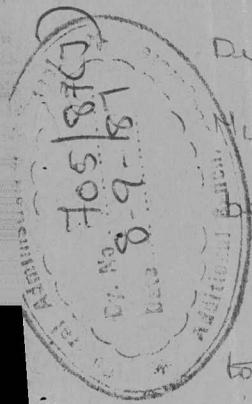
Addl. Central Government Engg. Council
High Court Buildings
Bangalore - 560001

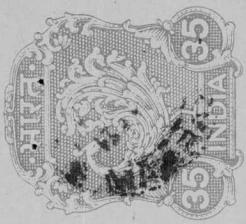
Dear Sir,

Please show cause why the respondents
under Serial Nos (3) and (4) of Application
No. 475/87(F) should not be proceeded
against for contempt of court in view of
their overhanding and humiliating me
when I went to the office of the Principal
Director of Audit, Southern Railway, 18

Millers Road Bangalore-46. on 20/07/87
before the C.A.T. Bangalore.

The matter has already been brought
to the notice of the Home Secretary,
Government of Karnataka, Vidhan Soudha
Bangalore-46 on the same day. It was
despatched to Bhavathi Nagar police Station.
And allowed to be filed in good faith on





— पढ़ें काट कर खोलिए TO OPEN CUT HERE —

अन्तर्राष्ट्रीय पत्र कार्ड
INLAND LETTER CARD

PERSONAL

Hon'ble Shri L.-H.-A. REGO

MEMBER (A)

COSTAL ADOLESCENT TROUBLED

Economic complex (EDA)

Traditional diagnostic

Bangalore - 560038
TAT PIN

इस पत्र के पीतर कुह न रखिए NO ENCLOSURES ALLOWED
पते में पिन कोड लिखें WRITE PIN CODE IN ADDRESS
प्रेषक का नाम भीया पत्न : — SENDER'S NAME AND ADDRESS

Copy from Encyclopaedia Britannica

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— 23 —

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‘*mañ* Bummanu’

described my significant place in international service.

The boundaries where single should be used and Applicable

work site. The ultimate role of Adult Development is developmental

less of social reproduction etc by the Apparatus

Breakfast represents a change in the household diet after the winter.

shops are open only on weekdays between 15.00 and 19.00.

calculus - pestling in terms of C.A.T. codes.

understanding that I need to pour over much of